

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3613/252/HDB/2017
NAME OF THE COMPANY	Registrar of Company, Hyderabad
NAME OF THE PETITIONER (S)	Pioneer Earth Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Company, Hyderabad
UNDER SECTION	252

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. RADHA KRISHNA	Practising Company Secretary	Radhakrishna C B seditheerai.chn 9848191979	S. Radh 1/11
A Nagaraj Kumar	Admstr	+99630 33314	A Nagaraj

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. S. Radhakrishna, learned PCS for the petitioner and Mr. A. Nagaraj Kumar, learned counsel for the petitioner.

They would comply with the objections raised by the Registry and requested time.
Post the case on 17.11.2017.

Member (Technical)

Member (Judicial)